

ITEM NO.42

REGISTRAR COURT. 2

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

SUO MOTO WRIT PETITION(CIVIL) No(s). 10/2025

IN RE: DEFINITION OF ARAVALLI HILLS AND RANGES AND ANCILLARY ISSUES

Petitioner(s)

VERSUS

Respondent(s)

Withdrawal of I.A. Diary Nos. 14238 & 14240 of 2026.

[LD. ATTORNEY GENERAL OF INDIA, THE SOLICITOR GENERAL OF INDIA AND MR. K. PARAMESHWAR, LD SENIOR ADVOCATE AND AMICU CURIAE TO ASSIST THIS COURT ALONG WITH THE CENTRAL EMPOWERED COMMITTEE (CEC) VIDE ORDER DATED 29.12.2025]

IA No. 14238/2026 - INTERVENTION/IMPLEADMENT

IA No. 14240/2026 - PERMISSION TO APPEAR AND ARGUE IN PERSON

Date : 12-02-2026 This matter was called on for hearing today.

For Petitioner(s) : By Courts Motion

For Respondent(s) :

Mr. B. K. Satija, A.A.G.

Mr. Rahul Khurana, Adv.

Mr. Samar Vijay Singh, AOR

Ms. Sabarni Som, Adv.

Mr. Aman Dev Sharma, Adv.

Mr. Gaj Singh, Adv.

Mr. Gurmeet Singh Makker, AOR

Ms. Manisha Singh, Adv.

Mr. Kanav Khatana, Adv.

Mr. Danish Zubair Khan, AOR

Ms. Srishti Agnihotri, AOR

Miss Ayushma Awasthi, AOR

Ms. Maulshree Pathak, AOR

Ms. Swati Ghildiyal, AOR
Mr. Nimesh Bhatt, Adv.

Mr. Vivek Sharma, AOR
Dr. Vijay Kumar Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

I.A. D.nos. 14238 and 14240 of 2026 in the Suo Motu Writ
Petition are allowed to be withdrawn.

Copy of this Record of Proceedings be furnished to the
concerned learned Advocate-on-Record for information and
compliance.

MASHROOR ALAM KHAN
Registrar

AP